

Fourteenth Loksabha

Session : 6

Date : 20-12-2005

Participants : Yadav Shri Devendra Prasad, Dasgupta Shri Gurudas, Yadav Shri Ram Kripal

an>

Title : Need to abolish MPLAD Scheme in the wake of 'Operation Chakravayuh' telecast on Star News Channel on 19.12.2005.

MR. SPEAKER: Shri Devendra Prasad Yadav. Nobody else's submissions will be recorded.

*(Interruptions) ...**

MR. SPEAKER: Please save this House. Please save the image of this House. Will you sit down?

... (Interruptions)

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): We are not permitted by the Chair to speak, so we are walking out in protest.

12.47 hrs.

(At this stage, Shri A. Krishnaswamy and some other

hon. Members left the House.)

MR. SPEAKER: This is the return you have given to the Chair. This is the respect you show to the Chair, when I have got you recorded. Very well. I will have it all deleted then you will understand.

... (Interruptions)

*Not Recorded

MR. SPEAKER: Why do you not move a No-Confidence Motion? Move a No-Confidence Motion against the Speaker.

... (Interruptions)

MR. SPEAKER: Nothing is being recorded. Why are you shouting? Only Shri Devendra Prasad Yadav.

We are more concerned about our constituents than the people.

(Interruptions) ... *

श्री देवेन्द्र प्रसाद यादव अध्यक्ष महोदय, मैं आपकी अनुमति से एक गंभीर परिस्थिति की ओर आपका, सदन का और सरकार का ध्यान आकृष्ट करना चाहता हूँ। यह एक महत्वपूर्ण विषय है। कल दिनांक 19-12-2005 को स्टार न्यूज चैनल पर आपरेशन चक्रव्यूह के तहत एमपीलैड्स स्कीम की अनुशंसा के एवज में रिश्वत प्रकरण को दिखाया गया, जिससे सम्पूर्ण लोकतंत्र, माननीय संसद और माननीय सदस्य की मर्यादा और गरिमा पर आघात लगा है, इसीलिए मैं इस सवाल को उठाना चाहता हूँ। जिस तरह से माननीय सांसद इस प्रकरण में कलंकित हो रहे हैं, उससे सम्पूर्ण लोकतंत्र पर प्रश्न चिन्ह लगा है और सांसदों की छवि पर आघात हो रहा है। इसलिए मेरा सरकार से निवेदन है कि वह इस मामले को गंभीरता से ले और एमपीलैड्स स्कीम को आप बिना विलंब किए तुरंत समाप्त करें।

MR. SPEAKER: Now, Shri Ram Kripal Yadav.

... (Interruptions)

MR. SPEAKER: Only what Shri Ram Kripal Yadav says, will go on record.

(Interruptions) ... *

MR. SPEAKER: It is very unfortunate. Please take your seats. He has made his suggestion.

... (Interruptions)

अध्यक्ष महोदय : आप बैठ जाइए। आपको क्या हो गया है?

... (ब्यवधान)

*Not Recorded

MR. SPEAKER: One hon. Member has made a suggestion, you may not agree with him. That does not mean that you would only hear whatever you like. You may not agree with him.

... (Interruptions)

MR. SPEAKER: You do not agree with him. It is all right.

... (Interruptions)

MR. SPEAKER: Now, Shri Ram Kripal Yadav.

... (Interruptions)

MR. SPEAKER: Nothing will go on record except the statement of Shri Ram Kripal Yadav.

(Interruptions) ... *

श्री राम कृपाल यादव माननीय अध्यक्ष महोदय, स्टार न्यूज चैनल के माध्यम से निश्चित तौर पर सांसदों को दिखाने का काम किया गया है। इससे पूरी संसद की गरिमा तो समाप्त हुई ही है, इसके साथ एक-एक सांसद के ऊपर छींटाकशी भी हो रही है। इस बात पर कई बार चर्चा भी की गई है कि प्रतिर्वा दो करोड़ की राशि दी जाती है, वह पर्याप्त नहीं है। जिस तरह से टारगेट किए जा रहे हैं और दुर्भाग्यवश हम टारगेट हो रहे हैं। सदन के बाहर जा कर सदन के भीतर आने की भी इच्छा नहीं होती है। पूरे देश में सांसदों की गरिमा को गिराने का काम किया गया है। हम सब लोग कलंकित हो रहे हैं। मूल रूप से मैं यह बताना चाहता हूँ कि एमपीलैड स्कीम की वजह से हम लोगों के ऊपर छींटाकशी हो रही है। मैं निवेदन करूंगा कि निश्चित तौर पर एमपीलैड स्कीम को समाप्त किया जाए। हम लोगों ने

पहले भी कहा है और इस बात को फिर से कह रहे हैं कि हम लोगों को कलंकित होने से बचाएं। हम निवेदन करते हैं कि सरकार को इस पर गंभीरता से विचार करना चाहिए और आज ही सदन में निर्णय लेना चाहिए। एमपीलैड स्कीम को बंद किया जाए और सांसदों की गरिमा को बचाने का और महान् सदन की गरिमा को बचाने का प्रयास किया जाए।... (*Interruptions*)

MR. SPEAKER: Shri Gurudas Dasgupta.

... (*Interruptions*)

*Not Recorded

MR. SPEAKER: Now, nobody else's observation would be recorded except the statement of Shri Gurudas Dasgupta.

... (*Interruptions*)

SHRI GURUDAS DASGUPTA Mr. Speaker, Sir... (*Interruptions*)

MR. SPEAKER: It is very unfortunate that even Members from the Treasury Benches are objecting, opposing and interfering! You should set some standards.

... (*Interruptions*)

SHRI GURUDAS DASGUPTA : Sir, it would be a too generalized conclusion to be made in the House that since some of our colleagues have been accused of corruption with regard to the implementation of the MP Local Area Development Fund, therefore, all of us are castigated! No. I do not believe that the House is castigated... (*Interruptions*) As a consequence of that, if a demand is made that since STAR NEWS TV Channel has shown some people talking of money or taking money, therefore, this scheme should be discontinued, I am not ready to take that blame and agree, that the scheme should be suspended.

But I believe that there has to be a serious monitoring system.... *(Interruptions)* There has to be a serious monitoring system. While saying so, I feel that it is a agonising ordeal... *(Interruptions)*

It is an agonising ordeal for some of us, or most of us, to have a look at the Television set and come to know that allegations are being made that some of our colleagues are taking money or talking of taking money. It is an agonising ordeal, because, the entire Parliamentary system is being blamed. Each of us are being looked down by the people, and the whole system is devalued.

Sir, time has come for all of us to stand unitedly; find out the culprits; punish them; and hold high the banner of propriety and the banner of parliamentary system, which our forefathers have built on the basis of our national freedom movement[\[k18\]](#).

Sir, I think an inquiry should be done. You decide the method. Inquiry should be done whether the blame that is being given is right or wrong, and if it is found that the Members or Member is found to be guilty, he must be expelled and highest punishment should be given against him to uphold the honour and dignity of the House. This House must maintain the highest order of morality and standard to set example before the nation and not to be accused of misusing or abusing the position that we enjoy because people have elected us.

MR. SPEAKER: I have given you only two minutes' time. Please just mention the matter.

SHRI GURUDAS DASGUPTA : Sir, I am coming to it. Whether the MPLAD scheme should be discontinued or not is a matter to be decided by the Government. But, at the same time, while looking at the television set, I shall be failing in my duties if I do not say that it has not been very straight. The allegations in some cases have not been very straight.

MR. SPEAKER: Maybe, but let us not go into the merits.

SHRI GURUDAS DASGUPTA : This has not been very straight.

MR. SPEAKER: No, how can you say that? Either way you should not make any comment on this.

SHRI GURUDAS DASGUPTA : Sir, I am not commenting. What I am saying is this.

MR. SPEAKER: Let us have a proper inquiry. You have agreed with me.

SHRI GURUDAS DASGUPTA : Sir, I have one point. Let the Parliament not be led by media exposure. We must have our own wisdom. We are not to be led by any media exposure. Let the Parliament take stock of the situation. That is my suggestion to you, to the House and to the Government.

MR. SPEAKER: If media leads us, we should not allow them to lead us. Therefore, there should not be a single moment so that anybody can point finger at us.

SHRI GURUDAS DASGUPTA : That is why, I demanded that the truth must be found out and if it is correct, hon. Members be punished. All of us should not be blamed. I am not to take the blame.

MR. SPEAKER: It is enough. Now, Mr. Yerrannaidu.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, I have given notice but not on this issue.

MR. SPEAKER: Yes, you raise the matter on which you have given notice.

SHRI KINJARAPU YERRANNAIDU : I want to raise the matter regarding the problems being faced by farmers in Ananthapur district in Andhra Pradesh. ... (*Interruptions*)

श्री प्रभुनाथ सिंह : अध्यक्ष जी, सुबह लीडर्स मीटिंग में आपने स्वयं कहा था कि सभी दलों के लोगों को दो-दो मिनट का समय दिया जायेगा। इसलिये मैं निवेदन करना चाहता हूँ कि मीडिया को देखने पर जो हो रहा है, उस बारे में सब का व्यु जानना चाहिये... (व्यवधान)

MR. SPEAKER: Nothing will go on record.

(*Interruptions*) ... *

MR. SPEAKER: Those who have given notices got the chance. I am sorry.

... (*Interruptions*)

MR. SPEAKER: Nothing is going on record.

(*Interruptions*) ... *

MR. SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.58 hrs.

*The Lok Sabha then adjourned for Lunch till Fourteen
of the Clock.*

*Not Recorded